

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 930 of 2020

IN THE MATTER OF:

Nitin Garg

...Appellant

Versus

State Bank of India & Ors.

...Respondents

Present: -

For Appellant: Mr. Iswar Mohapatra and Mr. Rahul Gupta, Advocates.

**For Respondent: Mr. Ankur Mittal, Ms. Meera Murali, Advocate for R-1 (SBI)
Mr. Abhishek Anand, Mr. Rohit Singh, Advocates for R-2.
Mr. Dinkar Singh, Advocate for R-3.**

ORDER
(Virtual Mode)

21.01.2021 Learned Counsel for the parties appear and inform that pleadings are complete in this case.

List the Appeal 'For-Hearing' on **15th February, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)